

Seventeenth Loksabha

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Title: The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2022 (Amendment of Section 86)

DR. SHASHI THAROOR (THIRUVANANTHAPURAM): Sir, I beg to move for leave to introduce a Bill further to amend the Juvenile Justice (Care and Protection of Children) Act, 2015.

माननीय सभापति : प्रश्न यह है :

“कि किशोर न्याय (बच्चों की देखभाल और संरक्षण) अधिनियम, 2015 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए।”

प्रस्ताव स्वीकृत हुआ।

DR. SHASHI THAROOR: Sir, I introduce the Bill.
